

**Annexure-7**

Name of the Corporate Debtor				Agarwal Reality Developers Private Limited				Date of Commecement of CIRP			08.07.2024		
List of Creditors as on 17.02.2025													
List of operational creditors (Government dues)													
											Amount in Rs.		
Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingnt claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitte d	Remarks, if any
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicab le					
1	Bruhanmumbai Municipal Corporation	BMC	15-02-2025	13465260	7427988	Tax dues	No	0	0	0	6037272	0	Penalties diallowed
Total				1,34,65,260	74,27,988	-	-	-	-	-	60,37,272	-	

Golla Ramakantha Rao

Resolution Professional

In the matter of Agarwal Reality Developers Private Limited

Date: 17.02.2025